

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :28-01-2025

Date : 28.01.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	6749/2025	28.01.2025	WP (C) - 32569/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24		(Seat No-)
2	6750/2025	28.01.2025	WP (C) - 32599/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
3	6751/2025	28.01.2025	WP (C) - 666/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH-8	(Seat No-42)
4	6767/2025	28.01.2025	CONTC- 8272/2024	MANAS RANJAN PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-42)
5	6768/2025	28.01.2025	CONTC- 8161/2024	S K PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-42)
6	6769/2025	28.01.2025	MACA- 1262/2018	M ROUT	C.O.	COURT NO. 25	Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-4)
7	6771/2025	28.01.2025	MACA- 1262/2018	M ROUT	C.O.	COURT NO. 25	Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-4)
8	6772/2025	28.01.2025	CONTC- 4738/2024	B SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01-24		(Seat No-4)
9	6773/2025	28.01.2025	CONTC- 4772/2024	G C BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-24		(Seat No-4)
10	6774/2025	28.01.2025	CONTC- 8159/2024	S K PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-4)
11	6775/2025	28.01.2025	CONTC- 4110/2024	M/S BISWAJIT PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-4)
12	6776/2025	28.01.2025	CONTC- 5576/2024	M/S ASISH KUMAR RAY, B P RATH.	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-4)
13	6777/2025	28.01.2025	CONTC- 5578/2024	M/S ASISH KUMAR RAY, B P RATH.	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-4)
14	6779/2025	28.01.2025	CONTC- 7760/2024	M/S GYANENDRA CHAITANYA	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-4)
15	6780/2025	28.01.2025	WP (C) -	G C BARIK	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			19986/2023			2 OLD	2025-01-24	BRANCH-3	No-14)
16	6781/2025	28.01.2025	WP (C) - 42526/2023	S K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH-6	(Seat No-25)
17	6782/2025	28.01.2025	WP (C) - 780/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01-24	WRIT BRANCH-3	(Seat No-13)
18	6784/2025	28.01.2025	WP (C) - 2109/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH-8	(Seat No-29)
19	6785/2025	28.01.2025	WP (C) - 29236/2022	P N MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-22	WRIT BRANCH-4	(Seat No-37)
20	6786/2025	28.01.2025	WP (C) - 2038/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-37)
21	6787/2025	28.01.2025	WP (C) - 2257/2025	C SAMAL	C.O.	COURT NO. 25		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
22	6788/2025	28.01.2025	WP (C) - 2285/2025	C SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-106)
23	6789/2025	28.01.2025	WP (C) - 2287/2025	C SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
24	6792/2025	28.01.2025	WP (C) - 2288/2025	C SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH-1	(Seat No-1)
25	6793/2025	28.01.2025	WP (C) - 2289/2025	C SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-1)
26	6795/2025	28.01.2025	WP (C) - 1789/2025	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-1)
27	6797/2025	28.01.2025	WP (C) - 1672/2025	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-1)
28	6798/2025	28.01.2025	WP (C) - 2246/2025	P L MISHRA	C.O.	COURT NO. 25		WRIT BRANCH-6	(Seat No-25)
29	6801/2025	28.01.2025	WP (C) - 31545/2024	S BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH-2	(Seat No-6)
30	6838/2025	28.01.2025	RSA-244/2019	A K SAHOO	C.O.	DR (J)	Order Dtd. 2025-01-27	SECOND APPEAL	(Seat No-6)
31	6841/2025	28.01.2025	RSA-24/2024	R K DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-01-27	SECOND APPEAL	(Seat No-4)
32	6844/2025	28.01.2025	CRLA-70/2025	B K DAS	C.O.	COURT NO. 3	Order Dtd. 2025-01-30		(Seat No-4)
33	6846/2025	28.01.2025	WP (C) - 2102/2025	P N NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-02-28	WRIT BRANCH-5	(Seat No-47)
34	6847/2025	28.01.2025	WP (C) - 2201/2025	D PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-28		(Seat No-47)

35	6850/2025	28.01.2025	WP (C) - 2201/2025	R K DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-02-28		(Seat No- 47)
36	6852/2025	28.01.2025	WP (C) - 1674/2025	B BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-01-24	WRIT BRANCH-1	(Seat No- 31)
37	6854/2025	28.01.2025	WP (C) - 32357/2024	S P SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-01-24	WRIT BRANCH-3	(Seat No- 12)
38	6856/2025	28.01.2025	WP (C) - 20466/2024	T SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-01-24		(Seat No- 12)
39	6858/2025	28.01.2025	WP (C) - 29092/2024	T BAG	C.O.	COURT NO. 14	Order Dtd. 2025-01-22		(Seat No- 12)
40	6859/2025	28.01.2025	WP (C) - 29092/2024	S.R. PATTNAIK	C.O.	COURT NO. 14	Order Dtd. 2025-01-22		(Seat No- 12)
41	6860/2025	28.01.2025	WP (C) - 848/2025	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-01-22	WRIT BRANCH-5	(Seat No- 20)
42	6861/2025	28.01.2025	WP (C) - 2086/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-22		(Seat No- 20)
43	6862/2025	28.01.2025	WP (C) - 1965/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-22	WRIT BRANCH-7	(Seat No- 44)
44	6863/2025	28.01.2025	WP (C) - 31713/2024	S K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH-7	(Seat No- 44)
45	6864/2025	28.01.2025	WP (C) - 1964/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-22	WRIT BRANCH-3	(Seat No- 28)
46	6865/2025	28.01.2025	WP (C) - 484/2025	J R BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
47	6866/2025	28.01.2025	WP (C) - 276/2025	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24		(Seat No- 113)
48	6867/2025	28.01.2025	WP (C) - 1920/2025	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No- 113)
49	6868/2025	28.01.2025	WP (C) - 2517/2025	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No- 113)
50	6869/2025	28.01.2025	WP (C) - 33050/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
51	6870/2025	28.01.2025	WP (C) - 2013/2025	PRAMOD KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)

52	6871/2025	28.01.2025	WP (C) - 32238/2024	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH-4	(Seat No- 19)
53	6872/2025	28.01.2025	WP (C) - 32164/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24		(Seat No- 19)
54	6873/2025	28.01.2025	WP (C) - 32167/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-6	(Seat No- 36)
55	6874/2025	28.01.2025	WP (C) - 30187/2024	SURESH CHANDRA DASH	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No- 24)
56	6875/2025	28.01.2025	WP (C) - 23255/2024	R K MEHER	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No- 24)
57	6876/2025	28.01.2025	WP (C) - 33184/2024	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No- 40)
58	6877/2025	28.01.2025	WP (C) - 12452/2016	M R MALL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
59	6878/2025	28.01.2025	WP (C) - 32854/2024	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH-2	(Seat No-6)
60	6879/2025	28.01.2025	CRP-3/2020	P K LENKA	C.O.	COURT NO. 20	Order Dtd. 2025-01-24	CIVIL REVISION	(Seat No-5)
61	6880/2025	28.01.2025	CRP-3/2020	B BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-01-24	CIVIL REVISION	(Seat No-5)
62	6881/2025	28.01.2025	ABLAPL- 15015/2024	SK PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-1	(Seat No-3)
63	6900/2025	28.01.2025	CRLA- 59/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 5	Order Dtd. 2025-01-24		(Seat No-3)
64	6905/2025	28.01.2025	CONTC- 4441/2024	T BAG	C.O.	COURT NO. 25	Order Dtd. 2025-01-22		(Seat No-3)
65	6906/2025	28.01.2025	CMP- 760/2024	AJIT CH MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-28	WRIT BRANCH-5	(Seat No- 23)
66	6907/2025	28.01.2025	WP (C) - 13975/2024	B.K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No- 31)
67	6908/2025	28.01.2025	CRLMC- 3549/2022	J P KAR	C.O.	COURT NO. 10	Order Dtd. 2023-02-15	CRIMINAL MISC	(Seat No-6)
68	6910/2025	28.01.2025	CRLMC- 2544/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	CRIMINAL MISC	(Seat No-6)
69	6911/2025	28.01.2025	CRLMC- 3029/2022	S K TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	CRIMINAL MISC	(Seat No-4)
70	6912/2025	28.01.2025	CRLMC- 3030/2022	S NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-02-18	CRIMINAL MISC	(Seat No-4)
71	6913/2025	28.01.2025	BLAPL- 563/2025	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Seat No-4)
72	6914/2025	28.01.2025	BLAPL- 8317/2024	D K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-4)

73	6915/2025	28.01.2025	BLAPL-558/2025	GANESH SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	BAIL-1	(Seat No-15)
74	6916/2025	28.01.2025	BLAPL-8906/2024	ARUN KUMAR BUDHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-2	(Seat No-11)
75	6917/2025	28.01.2025	BLAPL-12661/2024	MB SMRUTIRANJAN	C.O.	COURT NO. 5	Order Dtd. 2025-01-27		(Seat No-11)
76	6918/2025	28.01.2025	WP (C) - 11791/2024	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH-1	(Seat No-4)
77	6919/2025	28.01.2025	WP (C) - 12186/2024	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 5000-01-01	WRIT BRANCH-6	(Seat No-35)
78	6920/2025	28.01.2025	WP (C) - 12188/2024	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH-6	(Seat No-35)
79	6921/2025	28.01.2025	CRLMC-4075/2024	P. C. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-35)
80	6922/2025	28.01.2025	CRLMC-4326/2024	T. R. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-35)
81	6923/2025	28.01.2025	CRLMC-4512/2024	M. K. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-35)
82	6924/2025	28.01.2025	CRLMC-4732/2024	SAMIR BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-35)
83	6925/2025	28.01.2025	CRLMC-49/2025	SUBHANKAR PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-35)
84	6926/2025	28.01.2025	CRLMC-124/2025	MANAS RANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-16		(Seat No-35)
85	6927/2025	28.01.2025	CRLMC-134/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-35)
86	6928/2025	28.01.2025	CRLMC-152/2025	B. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-35)
87	6929/2025	28.01.2025	CRLMC-153/2025	B. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-35)
88	6930/2025	28.01.2025	CRLMC-223/2025	SAMIR BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-35)
89	6931/2025	28.01.2025	CRLMC-224/2025	SAMIR BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-35)
90	6932/2025	28.01.2025	CRLREV-658/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-35)

91	6933/2025	28.01.2025	WP (C) - 2310/2025	D. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Seat No- 35)
92	6934/2025	28.01.2025	WP (C) - 1211/2025	PRASANTA KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2025-01-21	WRIT BRANCH-3	(Seat No- 28)
93	6935/2025	28.01.2025	WP (C) - 30963/2024	A. K. ROUL	C.O.	COURT NO. 23	Order Dtd. 2025-01-27		(Seat No- 28)
94	6936/2025	28.01.2025	WP (C) - 32451/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Seat No- 28)
95	6937/2025	28.01.2025	WP (C) - 1976/2025	MANGULI NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-22	WRIT BRANCH-5	(Seat No- 47)
96	6938/2025	28.01.2025	WP (C) - 1769/2025	MANGULI NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-22	WRIT BRANCH-1	(Seat No- 31)
97	6939/2025	28.01.2025	WP (C) - 853/2025	D. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No- 31)
98	6940/2025	28.01.2025	WP (C) - 951/2025	D. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No- 31)
99	6941/2025	28.01.2025	WP (C) - 851/2025	D. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No- 31)
100	6942/2025	28.01.2025	WP (C) - 1106/2025	D. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No- 31)
101	6943/2025	28.01.2025	WP (C) - 29307/2024	DEEPAK KUMAR SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No- 31)
102	6944/2025	28.01.2025	WP (C) - 868/2025	D. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH-8	(Seat No- 42)
103	6945/2025	28.01.2025	WP (C) - 4103/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-3	(Seat No- 13)
104	6946/2025	28.01.2025	CONTC- 414/2024	ARUN KUMAR JATI	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No- 13)
105	6947/2025	28.01.2025	FAO- 801/2019	S. K. GARTIA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-24	MISC. APPEAL SEC.	(Seat No-5)
106	6948/2025	28.01.2025	FAO- 801/2019	A. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01- 24Judgement Dtd. 2025- 01-24,	MISC. APPEAL SEC.	(Seat No-5)
107	6949/2025	28.01.2025	FAO- 801/2019	A. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-24	MISC. APPEAL SEC.	(Seat No-5)
108	6950/2025	28.01.2025	WP (C) -	SATYAJIT	C.O.	COURT NO.	Order Dtd.		(Seat

			32064/2024	BISWAL		1	2025-01-27		No-5)
109	6951/2025	28.01.2025	WP (C) - 24756/2024	JYOTI PRAKASH KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-27		(Seat No-5)
110	6952/2025	28.01.2025	WP (C) - 2189/2025	R. C. ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	WRIT BRANCH-5	(Seat No- 47)
111	6953/2025	28.01.2025	WP (C) - 27347/2024	SANJAY KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-27		(Seat No- 47)
112	6954/2025	28.01.2025	WA- 1862/2024	SARAT CHANDRA MEKAP	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	WRIT APPEAL	(Seat No-3)
113	6955/2025	28.01.2025	WP (C) - 32523/2024	SATYAJIT BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	WRIT BRANCH-1	(Seat No-1)
114	6958/2025	28.01.2025	BLAPL- 13100/2024	N PODDAR	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	BAIL-2	(Seat No- 10)
115	6960/2025	28.01.2025	WP (C) - 2634/2025	S. K. SAMIM	C.O.	COURT NO. 23	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
116	6961/2025	28.01.2025	WP (C) - 30647/2024	SK BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-02-11	WRIT BRANCH-1	(Seat No- 31)
117	6962/2025	28.01.2025	WP (C) - 29935/2024	S K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-17	WRIT BRANCH-8	(Seat No- 42)
118	6963/2025	28.01.2025	WP (C) - 2108/2025	S.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-6	(Seat No- 25)
119	6964/2025	28.01.2025	ARBA- 7/2024	S K SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-08	M.J.C.	(Seat No-1)
120	6965/2025	28.01.2025	WP (C) - 511/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
121	6966/2025	28.01.2025	WP (C) - 525/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH-3	(Seat No- 13)
122	6967/2025	28.01.2025	WP (C) - 2124/2025	B K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-7	(Seat No- 44)
123	6968/2025	28.01.2025	WP (C) - 2126/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-5	(Seat No- 47)
124	6969/2025	28.01.2025	WP (C) - 581/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24		(Seat No- 47)
125	6970/2025	28.01.2025	WP (C) - 592/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)

126	6971/2025	28.01.2025	WP (C) - 2131/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-6	(Seat No-25)
127	6972/2025	28.01.2025	WP (C) - 744/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
128	6973/2025	28.01.2025	WP (C) - 2139/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
129	6974/2025	28.01.2025	WP (C) - 884/2025	B. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
130	6975/2025	28.01.2025	WP (C) - 985/2025	D. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-5	(Seat No-20)
131	6976/2025	28.01.2025	WP (C) - 1456/2025	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-7	(Seat No-10)
132	6977/2025	28.01.2025	WP (C) - 2139/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
133	6978/2025	28.01.2025	WP (C) - 2321/2025	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-7	(Seat No-44)
134	6979/2025	28.01.2025	WP (C) - 30528/2024	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-03	WRIT BRANCH-1	(Seat No-31)
135	6980/2025	28.01.2025	WP (C) - 2369/2025	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-6	(Seat No-25)
136	6981/2025	28.01.2025	WP (C) - 2500/2025	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-03		(Seat No-25)
137	6982/2025	28.01.2025	WP (C) - 5077/2022	B. K. SETHI	C.O.	COURT NO. 3	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
138	6983/2025	28.01.2025	WP (C) - 31771/2024	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH-8	(Seat No-29)
139	6985/2025	28.01.2025	WP (C) - 32601/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-3	(Seat No-11)
140	6986/2025	28.01.2025	WP (C) - 30647/2024	S.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-02-11	WRIT BRANCH-1	(Seat No-31)
141	6987/2025	28.01.2025	WP (C) - 32617/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-1	(Seat No-2)
142	6988/2025	28.01.2025	WP (C) - 32623/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-7	(Seat No-

									48)
143	6989/2025	28.01.2025	WP (C) - 32639/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-3	(Seat No- 11)
144	6990/2025	28.01.2025	WP (C) - 33050/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
145	6991/2025	28.01.2025	WP (C) - 1537/2025	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No- 25)
146	6992/2025	28.01.2025	WP (C) - 32350/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-4	(Seat No- 19)
147	6993/2025	28.01.2025	WP (C) - 504/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH-3	(Seat No- 13)
148	6994/2025	28.01.2025	WP (C) - 2243/2025	G R PATRA	C.O.	COURT NO. 20	Order Dtd. 2025-01-27	WRIT BRANCH-5	(Seat No- 47)
149	6995/2025	28.01.2025	WP (C) - 837/2025	J B ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-01-27		(Seat No- 47)
150	6996/2025	28.01.2025	WP (C) - 32685/2024	S K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-01-22	WRIT BRANCH-3	(Seat No- 12)
151	6998/2025	28.01.2025	WP (C) - 6730/2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-07	WRIT BRANCH-1	(Seat No-3)
152	6999/2025	28.01.2025	CMP- 761/2024	P K DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	WRIT BRANCH-5	(Seat No- 23)
153	7001/2025	28.01.2025	WP (C) - 1061/2025	T. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	WRIT BRANCH-5	(Seat No- 20)
154	7002/2025	28.01.2025	BLAPL- 12573/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-27		(Seat No- 20)
155	7003/2025	28.01.2025	WP (C) - 915/2025	S. N. SHARMA	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Seat No- 20)
156	7004/2025	28.01.2025	BLAPL- 11854/2024	ANITA SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-27	BAIL-1	(Seat No- 13)
157	7005/2025	28.01.2025	WP (C) - 2381/2025	S. SATYARUPA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No- 13)
158	7006/2025	28.01.2025	WP (C) - 2381/2025	S. SATYARUPA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No- 13)
159	7007/2025	28.01.2025	WP (C) - 1693/2025	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No- 13)
160	7008/2025	28.01.2025	WP (C) -	S. PRADHAN	C.O.	COURT NO.	Order Dtd.		(Seat

			1330/2025			2 OLD	9999-12-31		No-13)
161	7009/2025	28.01.2025	WP (C) - 24977/2024	S. PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-02-10		(Seat No-13)
162	7010/2025	28.01.2025	BLAPL-554/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-13)
163	7011/2025	28.01.2025	WP (C) - 2879/2025	PK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01-28	WRIT BRANCH-2	(Seat No-6)
164	7013/2025	28.01.2025	BLAPL-536/2025	T R DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	BAIL-2	(Seat No-7)
165	7014/2025	28.01.2025	BLAPL-13079/2024	HK PATRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	BAIL-2	(Seat No-11)
166	7015/2025	28.01.2025	BLAPL-12764/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-01-27		(Seat No-11)
167	7016/2025	28.01.2025	BLAPL-13103/2024	J PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	BAIL-1	(Seat No-5)
168	7018/2025	28.01.2025	BLAPL-568/2025	J PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	BAIL-2	(Seat No-17)
169	7019/2025	28.01.2025	BLAPL-11196/2024	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-27		(Seat No-17)
170	7020/2025	28.01.2025	BLAPL-566/2025	RK MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Seat No-17)
171	7025/2025	28.01.2025	MATA-348/2023	L JENA	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	FIRST APPEAL	(Seat No-4)
172	7026/2025	28.01.2025	BLAPL-11615/2024	PK DAS	C.O.	COURT NO. 21	Order Dtd. 2025-01-27	BAIL-1	(Seat No-4)
173	7028/2025	28.01.2025	MATA-348/2023	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	FIRST APPEAL	(Seat No-4)
174	7029/2025	28.01.2025	WP (C) - 31624/2021	GOPAL PRASAD JENA, R.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-8	(Seat No-43)
175	7031/2025	28.01.2025	CRLMC-121/2025	J.KAMILA	C.O.	COURT NO. 15	Order Dtd. 2025-03-06	CRIMINAL MISC	(Seat No-4)
176	7034/2025	28.01.2025	WP (C) - 2307/2025	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24		(Seat No-4)
177	7035/2025	28.01.2025	CMP-901/2024	A. MOHANTY	C.O.	COURT NO. 10		WRIT BRANCH-7	(Seat No-5)
178	7036/2025	28.01.2025	BLAPL-10133/2024	P K ROUSTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-5)
179	7037/2025	28.01.2025	WP (C) - 2320/2025	D. K. JENA	C.O.	COURT NO. 2 OLD			(Seat No-5)
180	7039/2025	28.01.2025	BLAPL-548/2025	R DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Seat No-5)
181	7040/2025	28.01.2025	BLAPL-538/2025	PK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Seat No-5)

182	7041/2025	28.01.2025	BLAPL-541/2025	MR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Seat No-5)
183	7042/2025	28.01.2025	BLAPL-95/2025	A. K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-01-24		(Seat No-5)
184	7043/2025	28.01.2025	BLAPL-557/2025	DP DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Seat No-5)
185	7044/2025	28.01.2025	WP (C) - 29747/2024	A. K. MISHRA	C.O.	COURT NO. 14	Order Dtd. 2025-01-27		(Seat No-5)
186	7045/2025	28.01.2025	BLAPL-305/2025	RR NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Seat No-5)
187	7047/2025	28.01.2025	BLAPL-540/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Seat No-5)
188	7048/2025	28.01.2025	BLAPL-552/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	BAIL-1	(Seat No-15)
189	6752/2025	28.01.2025	CONTC-4741/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-01-24	CONTEMPT	(Seat No-7)
190	6753/2025	28.01.2025	CONTC-3918/2024	PARSURAM PANDA	GENERAL		Order Dtd. 2024-12-06	CONTEMPT	(Seat No-5)
191	6754/2025	28.01.2025	WP (C) - 20602/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-15	WRIT BRANCH-4	(Seat No-38)
192	6755/2025	28.01.2025	WP (C) - 7190/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-22	WRIT BRANCH-7	(Seat No-5)
193	6756/2025	28.01.2025	WP (C) - 343/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-01-22		(Seat No-5)
194	6757/2025	28.01.2025	WP (C) - 24533/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-2	(Seat No-6)
195	6758/2025	28.01.2025	WP (C) - 21850/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2020-02-20	WRIT BRANCH-3	(Seat No-12)
196	6759/2025	28.01.2025	WP (C) - 26315/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-04		(Seat No-12)
197	6760/2025	28.01.2025	RVWPET-50/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-21	CIVIL REVISION	(Seat No-1)
198	6761/2025	28.01.2025	WP (C) - 2619/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-31	WRIT BRANCH-7	(Seat No-5)
199	6762/2025	28.01.2025	WP (C) - 2616/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-31	WRIT BRANCH-7	(Seat No-5)
200	6763/2025	28.01.2025	WP (C) - 13160/2024	LALATENDU SAMAL	GENERAL		Order Dtd. 2025-01-22	WRIT BRANCH-1	(Seat No-2)
201	6764/2025	28.01.2025	WP (C) - 10971/2019	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2024-11-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
202	6765/2025	28.01.2025	WP (C) - 660/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-24	WRIT BRANCH-3	(Seat No-13)
203	6766/2025	28.01.2025	ARBA-	PRASANTA	GENERAL		Judgement	M.J.C.	(Seat

			7/2024	KUMAR PATRI			Dtd. 2025-01-08		No-1)
204	6770/2025	28.01.2025	WP (C) - 28179/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-13	WRIT BRANCH-6	(Seat No-54)
205	6778/2025	28.01.2025	WP (C) - 24130/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No-27)
206	6783/2025	28.01.2025	WP (C) - 24306/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-04	WRIT BRANCH-5	(Seat No-22)
207	6806/2025	28.01.2025	WP (C) - 7191/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-22	WRIT BRANCH-7	(Seat No-5)
208	6812/2025	28.01.2025	WP (C) - 10185/2024	MANOJ KUMAR RANA	GENERAL		Judgement Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
209	6813/2025	28.01.2025	WP (C) - 10185/2024	SUJEET SAHOO	GENERAL		Judgement Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
210	6814/2025	28.01.2025	WP (C) - 23229/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-1	(Seat No-49)
211	6815/2025	28.01.2025	WP (C) - 1495/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH-7	(Seat No-10)
212	6816/2025	28.01.2025	WP (C) - 10185/2024	ARPAN SINGH	GENERAL		Judgement Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
213	6818/2025	28.01.2025	WP (C) - 7186/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-22	WRIT BRANCH-7	(Seat No-5)
214	6820/2025	28.01.2025	WP (C) - 10185/2024	RAIMOHAN PARIDA	GENERAL		Judgement Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
215	6825/2025	28.01.2025	MACA- 125/2018	TAPAN KUMAR SWAIN	GENERAL		Judgement Dtd. 2025-01-27	MISC. APPEAL SEC.	(Seat No-7)
216	6827/2025	28.01.2025	BLAPL- 4439/2023	SARBESWAR HIAL	GENERAL		Entire Brief	BAIL-1	(Seat No-2)
217	6830/2025	28.01.2025	WP (C) - 32789/2024	MANAS PATI	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH-4	(Seat No-19)
218	6833/2025	28.01.2025	WP (C) - 10185/2024	SUBHRAJEET PATTNAIK	GENERAL		Judgement Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
219	6836/2025	28.01.2025	WP (C) - 2281/2025	MANAS PATI	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
220	6843/2025	28.01.2025	WP (C) -	JAGANNATH	GENERAL		Judgement	WRIT	(Seat

			10185/2024	MALLIK			Dtd. 2025-01-15	BRANCH (DIVISION BENCH-2)	No-111)
221	6849/2025	28.01.2025	WP (C) - 1632/2025	MANAS PATI	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH-8	(Seat No-43)
222	6892/2025	28.01.2025	WP (C) - 29539/2024	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2025-01-27		(Seat No-43)
223	6895/2025	28.01.2025	WP (C) - 18758/2024	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2025-01-27		(Seat No-43)
224	6896/2025	28.01.2025	WP (C) - 39364/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-12	WRIT BRANCH-2	(Seat No-6)
225	6897/2025	28.01.2025	WP (C) - 29673/2024	BIJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH-1	(Seat No-1)
226	6898/2025	28.01.2025	WPC (OA) - 78/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-06	OA Branch	(Seat No-1)
227	6899/2025	28.01.2025	ABLAPL-8147/2024	SANKET PANDA	GENERAL		Entire Document	BAIL-2	(Seat No-11)
228	6904/2025	28.01.2025	CRLMC-2695/2024	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-01-17		(Seat No-11)
229	6909/2025	28.01.2025	CONTC-5276/2024	DILIP KUMAR SAHU	GENERAL		Order Dtd. 2025-01-28	CONTEMPT	(Seat No-9)
230	6956/2025	28.01.2025	WP (C) - 3933/2018	PRASHANT KUMAR KANHAR	GENERAL		Order Dtd. 2022-12-20	WRIT BRANCH-2	(Seat No-8)
231	6957/2025	28.01.2025	WP (C) - 10185/2024	ANSUMAN DASH	GENERAL		Judgement Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
232	6959/2025	28.01.2025	WP (C) - 29338/2024	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2024-11-27		(Seat No-111)
233	6984/2025	28.01.2025	WP (C) - 10185/2024	BHABANI SANKAR JENA	GENERAL		Judgement Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
234	7023/2025	28.01.2025	WP (C) - 3932/2018	PRASHANT KUMAR KANHAR	GENERAL		Order Dtd. 2022-12-20	WRIT BRANCH-2	(Seat No-8)
235	7024/2025	28.01.2025	BLAPL-568/2025	PINKU BEHERA	GENERAL		Order Dtd. 2025-01-27	BAIL-2	(Seat No-17)
236	7027/2025	28.01.2025	WP (C) - 14080/2019	PRASHANT KUMAR KANHAR	GENERAL		Order Dtd. 2020-03-13	WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
237	7030/2025	28.01.2025	WA-3094/2024	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2025-01-28		(Seat No-105)
238	7032/2025	28.01.2025	WP (C) - 20832/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2019-11-14	WRIT BRANCH-8	(Seat No-

									39)
239	6790/2025	28.01.2025	ABLAPL-11041/2024	P K MISHRA	GENERAL			BAIL-2	(Seat No-8)
240	6791/2025	28.01.2025	ABLAPL-11037/2024	P K MISHRA	GENERAL				(Seat No-8)
241	6794/2025	28.01.2025	CRLMP-23/2025	D K NAIK	GENERAL				(Seat No-8)
242	6796/2025	28.01.2025	OJC-2644/1987	D K RATH	GENERAL				(Seat No-8)
243	6799/2025	28.01.2025	FA-168/1991	B K PATI	GENERAL			FIRST APPEAL	(Seat No-4)
244	6800/2025	28.01.2025	WP (C) - 21774/2018	PADMANAV	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
245	6802/2025	28.01.2025	CRLMC-1097/2003	B K DAS	GENERAL				(Seat No-102)
246	6803/2025	28.01.2025	WP (C) - 13075/2016	P C CHHINCHANI	GENERAL			WRIT BRANCH-7	(Seat No-10)
247	6804/2025	28.01.2025	WP (C) - 18433/2014	B DAS	GENERAL			WRIT BRANCH-7	(Seat No-48)
248	6805/2025	28.01.2025	WPC (OAC) - 1084/2019	A K MANTRY	GENERAL			OA Branch	(Seat No-1)
249	6807/2025	28.01.2025	WP (C) - 10086/2023	S K PARIDA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
250	6808/2025	28.01.2025	WP (C) - 4028/2012	P K BEHERA	GENERAL			WRIT BRANCH-3	(Seat No-33)
251	6809/2025	28.01.2025	CONTC-7919/2024	H K MOHAPATRA	GENERAL				(Seat No-33)
252	6810/2025	28.01.2025	CRLMC-1674/2006	K N MUDULI	GENERAL				(Seat No-33)
253	6811/2025	28.01.2025	CRLMP-675/2023	C DAS	GENERAL			WRIT BRANCH-4	(Seat No-38)
254	6817/2025	28.01.2025	FA-139/1965	A K MANTRY	GENERAL				(Seat No-38)
255	6819/2025	28.01.2025	WP (C) - 33307/2024	S N MISHRA	GENERAL				(Seat No-38)
256	6821/2025	28.01.2025	WP (C) - 41535/2021	D SAMAL	GENERAL			WRIT BRANCH-2	(Seat No-6)
257	6822/2025	28.01.2025	WP (C) - 4090/2016	D K DEHURY	GENERAL			WRIT BRANCH (DIVISION	(Seat No-111)

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258	6823/2025	28.01.2025	CRLMC-2244/2024	S DASH	GENERAL			CRIMINAL MISC	(Seat No-7)
259	6824/2025	28.01.2025	WP (C) - 10604/2014	B R SENAPATI	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-111)
260	6826/2025	28.01.2025	WP (C) - 8373/2009	B R SENAPATI	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
261	6828/2025	28.01.2025	WP (C) - 66/2024	J BHOI	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
262	6829/2025	28.01.2025	OJC-5/2002	J BHOI	GENERAL				(Seat No-116)
263	6831/2025	28.01.2025	WP (C) - 19956/2013	R C ROUT	GENERAL				(Seat No-116)
264	6832/2025	28.01.2025	ABLAPL-13934/2024	A K SRICHANDAN	GENERAL			BAIL-2	(Seat No-8)
265	6834/2025	28.01.2025	ABLAPL-13750/2024	A K SRICHANDAN	GENERAL				(Seat No-8)
266	6835/2025	28.01.2025	WP (C) - 288/2023	M NAYAK	GENERAL			WRIT BRANCH-1	(Seat No-4)
267	6837/2025	28.01.2025	WP (C) - 31678/2024	K DANG	GENERAL				(Seat No-4)
268	6839/2025	28.01.2025	WP (C) - 20942/2022	D K DEHURY	GENERAL			WRIT BRANCH-3	(Seat No-28)
269	6840/2025	28.01.2025	WP (C) - 1800/2006	K C PANDA	GENERAL				(Seat No-28)
270	6842/2025	28.01.2025	MATA-82/2022	K C PANDA	GENERAL			FIRST APPEAL	(Seat No-5)
271	6845/2025	28.01.2025	CRLMC-4606/2024	G JAYASINGH	GENERAL				(Seat No-5)
272	6848/2025	28.01.2025	WP (C) - 1538/2025	N SAHOO	GENERAL			WRIT BRANCH-7	(Seat No-10)
273	6851/2025	28.01.2025	CRLMC-3126/2023	J B ROUT	GENERAL			CRIMINAL MISC	(Seat No-5)
274	6853/2025	28.01.2025	CRLREV-420/2022	J B ROUT	GENERAL			CRIMINAL REVISION	(Seat No-4)
275	6855/2025	28.01.2025	WP (C) - 808/2025	J B ROUT	GENERAL			WRIT BRANCH-3	(Seat No-13)
276	6857/2025	28.01.2025	OJC-12957/2000	Y DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)

277	6882/2025	28.01.2025	SA-79/1996	P K SWAIN	GENERAL			SECOND APPEAL	(Seat No-6)
278	6883/2025	28.01.2025	WP (C) - 2243/2025	P K SWAIN	GENERAL			WRIT BRANCH-5	(Seat No-47)
279	6884/2025	28.01.2025	WP (C) - 10156/2006	P K SWAIN	GENERAL				(Seat No-47)
280	6885/2025	28.01.2025	OJC-3989/1989	D SAHOO	GENERAL				(Seat No-47)
281	6886/2025	28.01.2025	OJC-3480/1986	H K MALLICK	GENERAL				(Seat No-47)
282	6887/2025	28.01.2025	WP (C) - 10870/2021	K C NAYAK	GENERAL			WRIT BRANCH-2	(Seat No-7)
283	6888/2025	28.01.2025	WP (C) - 20303/2011	T BAG	GENERAL				(Seat No-7)
284	6889/2025	28.01.2025	WP (C) - 23483/2014	T BAG	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
285	6890/2025	28.01.2025	WP (C) - 41253/2023	T BAG	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
286	6891/2025	28.01.2025	RSA-289/2016	B K MISHRA	GENERAL			SECOND APPEAL	(Seat No-4)
287	6893/2025	28.01.2025	WP (C) - 23210/2024	S K SAMAL	GENERAL		Order Dtd. 2024-09-19		(Seat No-4)
288	6894/2025	28.01.2025	TRPCRL-7/2025	K SAHOO	GENERAL				(Seat No-4)
289	6901/2025	28.01.2025	WP (C) - 2228/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-01-27		(Seat No-4)
290	6902/2025	28.01.2025	WP (C) - 2248/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-01-27		(Seat No-4)
291	6903/2025	28.01.2025	WP (C) - 32164/2024	A. K. BEHERA	GENERAL		Order Dtd. 2025-01-24		(Seat No-4)
292	6997/2025	28.01.2025	WP (C) - 19024/2022	D K JENA	GENERAL			WRIT BRANCH-4	(Seat No-27)
293	7000/2025	28.01.2025	BLAPL-12934/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-27		(Seat No-27)
294	7012/2025	28.01.2025	WP (C) - 29269/2024	D BISWAL	GENERAL		Order Dtd. 2025-02-10		(Seat No-27)
295	7017/2025	28.01.2025	WP (C) - 30021/2024	D BISWAL	GENERAL		Order Dtd. 2025-01-13	WRIT BRANCH-6	(Seat No-26)
296	7021/2025	28.01.2025	CRLMP-1702/2024	JYOTIMAI PANI	GENERAL		Order Dtd. 2025-01-22		(Seat No-26)

297	7022/2025	28.01.2025	WP (C) - 29684/2024	D BISWAL	GENERAL		Order Dtd. 2024-12-12	WRIT BRANCH-3	(Seat No- 13)
298	7033/2025	28.01.2025	RSA- 419/2013	B. R. SENAPATI	GENERAL		Order Dtd. 2015-02- 06Entire Order,	SECOND APPEAL	(Seat No-2)
299	7038/2025	28.01.2025	CMP- 1268/2018	B. R. SENAPATI	GENERAL		Entire Order	WRIT BRANCH-3	(Seat No- 11)
300	7046/2025	28.01.2025	BLAPL- 549/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-01-27		(Seat No- 11)
301	7049/2025	28.01.2025	ABLAPL- 12363/2017	SRINIBASH SAHOO	GENERAL		Order Dtd. 2018-05-15		(Seat No- 11)

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